CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH JABALPUR

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Miscellaneous Application No.200/1366/2018

(in O.A. No.200/897/2016)

Jabalpur, this Wednesday, the 02nd day of January, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

- 1. Union of India through Secretary, Ministry for Communication & IT, Department of Telecommunications, Sanchar Bhawan, 20 Ashoka Road, New Delhi 110001.
- 2. Bharat Sanchar Nigam Limited through its Chairman Cum Managing Director, Sanchar Bhawan, Janpath, New Delhi 110001.
- 3. Member (Finance),
 Department of Telecommunications,
 Sanchar Bhawan, 20 Ashoka Road,
 New Delhi 110001.
- 4. Controller of Communication Accounts, Sanchar Bhawan, Hoshangabad Road, Bhopal 462015.
- 5. General Manager, Telecom District, BSNL, Bhopal – 462001. (By Advocate – Shri S.P. Singh)

-Applicants

<u>Versus</u>

B.B. Gop, S/o Shri H.C. Gop, aged about 54 years, working as Jr. Accountant, R/o 93/94, B/2, Rajved Colony,
Near Bright School, Shiv Mandir,
Kolar Road, Bhopal-462042 (M.P.)
- Respondent
(By Advocate –Shri J.B. Singh)

ORDER (Oral)

By Navin Tandon, AM:-

This Miscellaneous Application has been filed by the applicants (respondents in O.A.) for extension of time to comply the order dated 11.10.2018 passed by this Tribunal in Original Application No.200/00897/2016.

- 2. It has been submitted that the order of this Tribunal has been sent to the Ministry of Law and Justice for legal opinion, which is pending before the said Ministry. Therefore, further four months' may be granted to the respondents to comply the order of this Tribunal.
- **3.** Keeping in view the above submissions, this M.A. is disposed of by granting further three months' time to the respondents to comply the order dated 11.10.2018 ibid.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon) Administrative Member

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